Declaration or Assets and Liabilities

Year 2023 - 2024

I, SANJAY KUMAR YADAV-II ~~son~~/daughter/wife of BAIJNATH YADAV aged 32 Years, belonging to BIHAR VIDHAN SABHA service and presently working as OFFICE ATTENDANT given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	500/	SANGITA KUMARI 1000/	AYUSH KUMAR		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVM SAVINGS A/c 12000/	SBI SAVINGS A/c 1500/-	NIL		
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL		
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL		
(vi)	Jewellery (give details of weight and value)	GOLD 10 Gm	GOLD 30 gm SILVER- 100gm			
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL		

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.* Dependant here means a person substantially dependent on the income of the employee.

Sanjay Kumar Yadav II

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(v)	Other (such as interest in property)	NIL	NIL	NIL		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL

Sanjay Kumar Yadav

	(c) dues to departments dealing with supply of electricity	NIL	
	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AJOPY0644F	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C Personal Detail

GPF/CPF/PRAN No. :- 110195368705

Gender :- M (M/F)

Date of Birth :- 21/12/1991 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District :- GOPALGANJ

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sanjay Kumar Yadav

Name of Employee: SANJAY KUMAR YADAV-II

Place: PATNA

Designation: OFFICE ATTENDANT

Date: 06-02-2024

Department: BIHAR VIDHAN SABHA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.